

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 109
IA No. 306/JPR/2022
IA No. 361/JPR/2022
IA No. 87/JPR/2024
IA No. 93/JPR/2024
IA No. 160/JPR/2024
IA No. 210/JPR/2024
CP No. (IB)- 155/PB/2018
Under Section 7 of IBC, 2016

In the matter of:

Asset reconstruction Company (India) Ltd.

... Financial Creditor/Applicant

Versus

Parasrampuriah Synthetics Limited

...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Suchi Mishra, Proxy
Karan Pratap Singh, Adv.
Renuka Iyer, Adv.
Samay Maheshwari, Adv.

For the Respondent : Ankit Totuka, Adv.
Amol Vyas, Adv.

ORDER

IA No. 306/JPR/2022

IA No. 361/JPR/2022

Heard Ms. Suchi Mishra, proxy counsel appearing on behalf of Mr. Sandeep Singh Shekhawat, Adv. for the Applicant. Mr. Amol Vyas, Adv. appearing on behalf of the Liquidator. On the request of learned proxy counsel, list the IAs on 03.07.2024.

IA No. 87/JPR/2024

Heard Mr. Karan Pratap Singh, Adv. appearing on behalf of the Applicant. Mr. Ankit Totuka, Adv. appearing on behalf of R-1 who seeks time to file reply.

M.S.

Sdr

Sdr

Reply, if any, may be filed within two weeks with an advance copy to the other side. Mr. Amol Vyas, Adv. appeared on behalf of the Liquidator stated that he shall seek instructions with regard to filing any reply. List the IA on 03.07.2024.

IA No. 93/JPR/2024

Heard Ms. Renuka Iyer, Adv. appearing on behalf of the Applicant. Mr. Amol Vyas, Adv. appearing on behalf of R-1. Mr. Karan Pratap Singh, Adv. appearing on behalf of R-2. Mr. Ankit Totuka, Adv. appearing on behalf of R-3 (RIICO) seeks time to file reply. Reply, if any, may be filed within two weeks with an advance copy to the other side. Rejoinder, if any, may be filed within one week with an advance copy to the other side thereafter. List the IA on 03.07.2024.

Mr. Samay Maheshwari, Adv. submits that he has filed an application for impleadment to the application as a party respondent. However, the application is not listed today.

IA No. 160/JPR/2024

Heard Mr. Anirudha Mukharjee, Adv. appearing on behalf of the Applicant. Mr. Amol Vyas, Adv. appearing on behalf of the Liquidator. Mr. Karan Pratap Singh, Adv. appearing on behalf of R-2. Copy of the application be furnished to the opposite counsel. Reply, if any, may be filed within two weeks with an advance copy to the other side. List the IA on 03.07.2024.

IA No. 210/JPR/2024

This is the 21st progress report, the same is taken on record, subject to just exceptions and disposed of accordingly.

Sdr

(Rajeev Mehrotra)
Technical Member

Sdr

(Deep Chandra Joshi)
Judicial Member

April 24, 2024